

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 154 OF 2024 (WZ)

Krunnal Narayan Gharre

.... Applicant

Versus

Pimpri Chinchwad Municipal Corporation
& Ors

.... Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 4.**

I, J. S. Salunkhe, aged adult years, occupation – Service, the Regional Officer, Pune of the Maharashtra Pollution Control Board at Pune Region, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I am filing this Affidavit bringing on record the steps taken by the River Management Rejuvenation Committee as directed by this Hon'ble NGT.
- (2) I say and submit that in compliance of the Order dated 27/8/2024 passed by this Hon'ble NGT, the MPCB has filed Affidavit including the actions taken by the Board against the Local Bodies before this Hon'ble NGT on 29/10/2024. In the

said affidavit at Para no. (12) it was mentioned that in "*River Management and Rejuvenation Committee has been constituted as per Order dtd.26/9/2022 passed by the Hon'ble NGT to appreciate the problems arising with respect of cleaning the river beds as well as the bank of rivers including the Pawna river*". However, River Management and Rejuvenation Committee is constituted in compliance of the Order passed in Original Application No.90 of 2021 (WZ) for Ramnadi and Mula river in Baner to Aundh area only and Pawana river is mentioned inadvertently in the Affidavit.

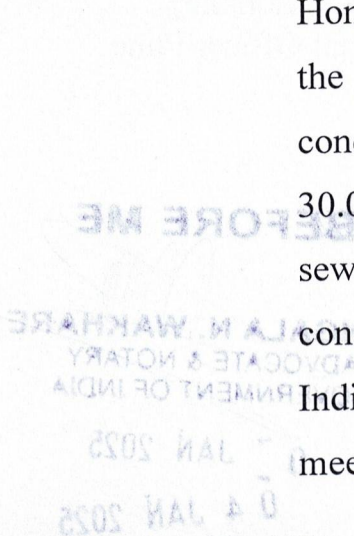
- (3) I say and submit that, while disposing the Original Application No.90 of 2021 (WZ) [Earlier O.A.No.293/2021 (P.B.)] filed by Shailaja Deshpande & Ors. V/s. Maharashtra Pollution Control Board and Divisional Commissioner, Pune regarding flood risks across the city, due to construction near existing bridge of D'mart at Aundh and also the altered buffer zone at confluence of Mula and Ramnadi, the Hon'ble NGT vide Order dated 26/9/2022 directed to constitute a River Management and Rejuvenation Committee. The Divisional Commissioner, Pune is a Chairperson of the Committee and meetings are conducted regularly.
- (4) I say and submit that, in accordance with the Ho'ble NGT Order dated 26/09/2022, the Committee was constituted vide letter dated 11/11/2022 and the first meeting was held on 23/11/2022. Till date, the Joint Committee has conducted 11 no. of meetings and carried out 03 no. of site visits to check

the progress. The remaining compliances are in progress & will be reviewed by the said committee.

(5) I say and submit that, in O.A.No.673 Of 2018 (PB) -"More river stretches are critically polluted now: CPCB", the Government of Maharashtra has constituted a Committee called "River Rejuvenation Committee" (RRC) at state level to prepare action plans for restoration of all polluted river stretches in the state and to monitor the implementation of these action plans. Accordingly, Environment Department, Maharashtra issued Government Resolution vide No. NGT 2018/PC-2/TC-3 dated 13.12.2018 regarding constitution of RRC under supervision of Principal Secretary, Environment Department, GOM. Till date RRC has conducted 6 no. of meetings. Now, progress of the Polluted River Stretches is monitored by Central Monitoring Committee (CMC).

(6) Central Monitoring Committee (CMC) constituted by Hon'ble NGT in the matter of OA no. 673/2018 is monitoring the progress in Polluted River Stretches. Till date CMC has conducted 19 no. of meetings. Last meeting was held on 30.09.2024. MPCB is submitting status report regarding sewage generation, treatment, proposed STPs and under construction STPs status to Ministry of Jal Shakti, Govt. of India on monthly basis. A copy of the minutes of 19th CMC meeting is enclosed herewith as an **Annexure- I**.

(7) I say and submit that meeting was conducted through video conferencing on 24/12/2024 among the officials of the Pimpri Chinchwad Corporation, State Government Department,



MPCB and CPCB to discuss about the compliance of the Hon'ble NGT orders dated 27/08/2024 and 06/11/2024 in OA No. 91 Of 2024 in the Suo moto matter in re: News item appearing in The Hindustan Times dated 26.02.2024 Titled "Pavana River enters priority 1 category due to increase in pollution". A copy of the minutes of the meeting dated 24/12/2024 and letter dated 30/12/2024 received from PCMC is enclosed herewith as an **Annexure II and III**

(8) Hence this Affidavit.

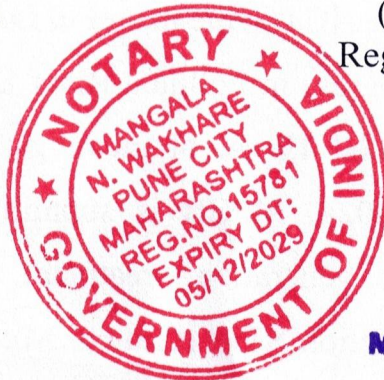
Solemnly affirmed on this **04 JAN 2025** day of January, 2025 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 4.

ADVOCATE

(J. S. Salunkhe)
Regional Officer Pune



BEFORE ME

MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

07 JAN 2025

04 JAN 2025



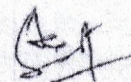
Legal/OA673/2018/NMCG/2019
National Mission for Clean Ganga
Department of Water Resources, River Development
& Ganga Rejuvenation, Ministry of Jal Shakti

1st Floor,
Major Dhyan Chand National Stadium
India Gate, New Delhi-110002
Dated: 8th November, 2024

OFFICE MEMORANDUM

Subject: Minutes of the 19th meeting of Central Monitoring Committee in the NGT Matter OA No.673 of 2018 held on 30.09.2024 from 10.00 AM on-wards

A copy of Minutes of the 19th Meeting of Central Monitoring Committee in the NGT matter O.A. No. 673 of 2018 held through Video Conferencing on 30.09.2024 from 10.00 AM on-wards, under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti is forwarded herewith for information/ necessary action.



(Anup Kumar Srivastava)
Executive Director-Technical, NMCG
ed-technical@nmcg.nic.in

Encl: As above.

To,

1. Chief Secretary, Government of Andhra Pradesh, 1st Block, A.P Secretariat Office, Velagapudi - 522503
2. Chief Secretary, Government of Assam, Block- C, 3rd Floor, Assam Sachivalaya, Dispur - 781006, Guwahati
3. Chief Secretary, Government of Bihar, Main Secretariat, Patna - 800015
4. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya, Raipur - 492002
5. Chief Secretary, Government of Goa, Secretariat, Porvrim, Bardez, Goa - 403521
6. Chief Secretary, Government of Gujarat, 1st Block, 5th Floor, Sachivalaya, Gandhinagar - 382010
7. Chief Secretary, Government of Haryana, 4th Floor, Haryana Civil Secretariat, Sector-1, Chandigarh - 160019
8. Chief Secretary, Government of Himachal Pradesh, H P Secretariat, Shimla -171002
9. Chief Secretary, Government of Jammu & Kashmir, R. No. 2/7, 2nd Floor, Main Building, Civil Secretariat, Jammu -180001

4. Himachal Pradesh

4.1 The Chair raised concern over the deterioration of water quality in the rivers in the State. In May 2024, BOD of 22 mg/l was observed in River Sirsa and River Sukhna had a BOD of 280 mg/l.

4.2 As per the submissions made by Punjab, the industrial activities in Baddi, Himachal is responsible for pollution in Sirsa river in Punjab stretch. Industrial pollution management remains an issue in the State of HP and as per the MPR of May 2024, 35 ETPs were reported to be non-compliant.

[Action: State of HP]

4.2.1 Member Secretary, HPPCB informed that a joint inspection of River Sirsa was carried out by officials from Himachal Pradesh & Punjab and the BOD & DO values were found to be within permissible limits in both the States. The CETP at Baddi is complying with the standards. As per the latest monitoring reports, State had requested CPCB to put River Sirsa and Ashwani in Priority-V. CPCB to review the same.

[Action: CPCB]

4.2.2 Further it was informed that works for pollution abatement completed in the catchment area of River Sirsa and the water quality reported in August, 2024 has BOD within permissible limits. Similarly, one STP is operational and another STP is under construction in the catchment area of River Sukhna. The sewer network works have been completed and the households are now connected with the operational STP and improvement in water quality of River Sukhna observed in August, 2024.

4.2.3 The Chair directed that a meeting to resolve the Baddi issue may be convened by NRCB with Himachal Pradesh, Punjab and CPCB, after submission of the final inspection report by CPCB.

[Action: NRCB]

4.3 State needs to ensure that all the Hydro-Electric projects release the mandated minimum environment flow. It was remarked that rivers of Himachal are an asset to the country and therefore Chief Secretary, Himachal Pradesh may review – (a) whether the sewage is reaching to the STPs, (b) whether the STPs are functioning effectively, (c) why river stretches are deteriorating, & (d) Action Plans for River Rejuvenation may be reviewed and if required may be updated.

[Action: State of HP]

4.4 Special Secretary (Jal Shakti Vibhag) informed that the matter is regularly being reviewed by Chief Secretary, Himachal Pradesh. 3 STPs in Shimla were under upgradation.

5. Maharashtra

5.1 State to re-concile the sewage generation data with CPCB.

[Action: State of Maharashtra/ CPCB]

5.2 Out of the existing 154 STPs, 6 STPs of total capacity 101 MLD are non-operational and 61 STPs are reported to be non-compliant, including major STPs of 757 MLD at Worli & 797 MLD at Bandra in Mumbai. The ongoing STP works are having slow progress. State to take appropriate action.

[Action: State of Maharashtra]

5.3 As many as 87 STPs of total capacity 4200 MLD are proposed in the State including 7 major STPs of 2464 MLD in Mumbai undertaken by Municipal Corporation of Greater Mumbai. The State Govt is required to look into the details in terms of STPs under tendering process, awaiting administrative/technical sanction and/or proposal yet under formulation.

[Action: State of Maharashtra]

5.4 Principal Secretary (Environment), Maharashtra informed that 25 STPs of 308 MLD are under construction and 87 STPs of total capacity 4200 MLD are proposed to bridge the gap in sewage treatment. Present status of these STPs would be sought from Urban Development Department and MPRs shall be updated accordingly. After completion of the house sewer connections, utilization capacity of the existing STPs shall improve within two years.

5.5 The Chair noted that the State has maximum polluted river stretches and no perceptible improvement has been observed since long. State was directed to submit within a month, interim measures proposed to improve the utilization capacity of the STPs till the time sewer connections are made.

[Action: State of Maharashtra]

5.6 PD, NRCD insisted for time bound implementation of action plans for identified polluted river stretches in the State giving due priority to the most polluted ones. Further, it was suggested that a physical meeting with a team from Maharashtra may be held at NRCD.

[Action: State of Maharashtra/ NRCD]

5.7 JS, NRCD informed that a Performa was shared with the States/UTs by NRCD so that performance of the State/UT can be evaluated in terms of implementation of the Action Plan. The response from the State is awaited.

5.8 Further, a 26 MLD STP at Nanded was sanctioned under NRCD, however details of the STP are missing in the report submitted by Quality Control of India (QCI). State may look into the matter.

[Action: State of Maharashtra]

6. Andaman & Nicobar

6.1 Secretary (Environment), Andaman informed that UT is putting in efforts in ensuring compliance to the directions of Hon'ble NGT in the Matter OA 673 of 2018 and OA 606 of 2018. With regard to the previously proposed 10 MLD STP at Port Blair, it was informed that the project has been scrapped and treatment is proposed through a 25

MINUTES OF MEETING WITH REFERENCE TO THE HON'BLE NGT (WZ) MATTER IN OA NO. 91 OF 2024 IN THE SUO MOTO MATTER IN RE: NEWS ITEM APPEARING IN THE HINDUSTAN TIMES DATED 26.02.2024 TITLED "PAVANA RIVER ENTERS 'PRIORITY 1' CATEGORY DUE TO INCREASE IN POLLUTION"

A meeting was convened through video conferencing on 24/12/2024 among the officials of Pimpri-Chinchwad Municipal Corporation (PCMC), State Govt. departments, MPCB & CPCB to discuss about the compliance of the Hon'ble NGT order dated 27/08/2024 and 06/11/2024 in OA No. 91 of 2024 {Earlier OA No. 322 of 2024 (PB)} in the Suo Moto matter in re: News item appearing in The Hindustan Times dated 26.02.2024 Titled "Pavana River enters 'priority 1' category due to increase in pollution". The matter is related to increasing the Biochemical Oxygen Demand (BOD) in the Pavana River. The list of attendees is enclosed.

Representative from CPCB briefed about the previous orders of the Hon'ble NGT and the status of compliance made on behalf of CPCB. He also briefed about the recent Hon'ble NGT orders dated 27/08/2024 and 06/11/2024, wherein the Hon'ble NGT directed CPCB to file an additional affidavit in respect of submission of action plan and its timelines for Pavana River i.e. status of submission of action plan & its timelines by RRC, (constituted in compliance to the Hon'ble NGT (PB) dated 20/09/2018, para 60, in the matter of OA No. 673 of 2018), which is being steered under the supervision of Principal Secretary, Environment of the concerned State/UT for preparation of action plans and to monitor the implementation of action plans w.r.t polluted rivers and stretches.

He further briefed about the letter & follow-ups made by CPCB vide dated 17/10/2024; 23/10/2024; 29/10/2024; 18/12/2024 to MPCB for submission of revised targets/updated status of the actions proposed in the action plan prepared for rejuvenation of Pavana River in compliance to Hon'ble NGT order passed in OA. No. 673 of 2018.

Representative from MPCB made a presentation, discussed & reviewed about the approved action plan (along with the timelines) for Pavana River of 2019, as submitted by the River Rejuvenation Committee (RRC) constituted by the Govt. of Maharashtra Government (vide G.R. issued by the Environment Dept. GoM vide No. NGT 2018/PC-2/TC-3 dtd.13/12/2018). The respective action points are discussed with concerned stakeholder and the current status of the implementation of the aforesaid approved action points are as given below:

S. No.	Target/Action Plan Expected	Agency / Organization	Duration / Timeline (as set in March, 2019)	Current status
1.	Provide STP for treatment of sewage generation and MSW treatment Facility in the villages/towns located on the bank of river to avoid	Pimpri - Chinchwad Municipal Corporation, Concern Gram Panchayat and Zilha Parishat	2 Years	Status of all STP in PCMC Jurisdiction:- At presently there is generation of 384 MLD sewage from the corporation area of PCMC. PCMC has installed 19 STP of total 376 MLD capacity. Presently about 330 MLD of sewage is treated in these 19 STP's. Thus 54 MLD of untreated sewage is discharged from PCMC into Pavana river and other rivers. Along Pavana River bank Status of STP:-

Q

	contamination of River		<p>There are existing 13 number of operational STP along Pawana River bank. Names of these 13 STP are as further:- 1)Akurdi, 2)Ravet,3) Chinchwad Phase I (Bhatnagar), 4) Chinchwad Phase II, 5) Kasarwadi I, 6) Kasarwadi II, 7) Kasarwadi III, 8)Sangvi Phase I, 9) Sangvi Phase II (Dapodi),10) Walhekarwadi STP, 11) Keshav Nagar STP,12) Bhosari Garden STP, 13) Bhosari 217 STP.</p> <p>The treatment capacity of above 13 STP is 280 MLD, STP utilization capacity is 260.01 MLD. Thus there is a gap of about 20 MLD sewage, which is discharged into Pawana River.</p> <p>DPR of 04 new STP of 105 MLD capacity, in the catchment area of Pawana River is prepared. Name and capacity of these 04 STP are :- 1) Tathawade-20 MLD, 2) Kiwale- 20 MLD, 3) Mamurdi- 20 MLD, 4) CME- 45 MLD. Fund of Rs 237.66 crores is approved by NRCD & Nagarotthan Mahabhiyan.</p> <p>In addition to these, there are 03 STP of 110 MLD capacity proposed for Pawana River catchment area, for which funds are requested to NRCD. Name and capacity of these 03 STP are as further:- 1) Pimpri -20 MLD, 2) Tathawade (phase-2)- 20 MLD, 3) Punawale- 50 MLD. Fund of Rs 115.34 crores is requested to NRCD.</p> <p>There are 7 no. of major nalla meeting pawana river viz. Kivale Nalla, Gavade Colony nalla, Chinchwad nalla, Garware nalla, Snadvik nalla, Ravet nalla, Kasarwadi (kalasagar) nalla.</p> <p>Sewerage System Master Plan:- As per the Master PCMC has carried out comprehensive condition assessment of the its existing sewerage system and repaired Master Plan for System Improvement Program (SIP). Sewer network replacement program of 206 km have been prepared and will be carried out in 1 year time period.The realignment of sewer network of 43.5 km have been identified. Proposed new sewer network of 168 km along Pavana river stretch have been identified. To prevent the pollution PCMC has laid an interceptor line of 32 km to capture the sewage flowing into Pavana river. Additionally, mechanical and manual screens have been installed into the major nallah to avoid any solid waste to enter into the Pavana River.</p> <p>Timeline for completion of Action Plan :- However timeline for completion of proposed and undergoing STP is not submitted by PCMC.</p>
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				<p>Regarding MSW:- PCMC has initiated various waste energy projects which includes mechanical composting, vermicomposting, RDF, waste to energy plant. PCMC has commissioned waste to energy plant in the year 2023 and same is in operation.</p>
2.	To stop bathing in river water & open defecation at bank of river. Proper disposal of human excreta and sewage.	Local Body & Police Department	4-5 Months	PCMC has taken away this programme to stop bathing in river water. PCMC has appointed over 400 personnel to carry out awareness initiatives related to cleanliness and environmental sustainability. PCMC has done necessary work related to open defecation at the bank of river. PCMC has been honored the Water + certification by the Ministry of Housing and Urban Affairs, GOI. This is the highest recognition under the Open Defecation Free (ODF) category.
3.	Provision of Disinfection Treatment for drinking purpose in existing plants.	Pimpri-Chinchwad Municipal Corporation	1 Year	Post chlorination is been done at the treatment facilities. PCMC has proposed water Recycle and Reuse for secondary purpose i.e. Gardening etc. for STP treated water and prepared used water DPR for 100 MLD capacity at existing Kasarwadi Sewage Treatment Plant. And at about 8 MLD water will be tertiary treated followed by Reverse Osmosis process and will be used for drinking water purposes.
4.	Installation of In-Situ Nallah Cleanup system so as to stop sewage entering to the River Pawana	Pimpri-Chinchwad Municipal Corporation	3 months	No progress in this regard was observed, as conveyed the installation of the In-Situ Nallah Cleanup system (to stop sewage entering to the Pawana River) is still in planning stage. As informed, untreated sewage is being discharged into Pawana River through about seven nalaha namely Kivale Nalla, Gavade Colony nalla, Chinchwad nalla, Garware nalla, Snadvik nalla, Ravet nalla, Kasarwadi (kalasagar) nalla. As informed, only interceptor line of about 32 Km is provided, which ultimately discharges untreated sewage into Pawana River.
5.	Common toilets should be constructed in all areas to be covered. Stop open defecation and awareness program should be conducted in these areas	Pimpri-Chinchwad Municipal Corporation	6 months	Completed. PCMC manages around 310 community toilets and around 160 public toilets across its jurisdiction. Around 52 toilets are located in the vicinity of the river, all of which are connected to the sewage system. PCMC has appointed over 400 personnel to carry out awareness initiatives related to cleanliness and environmental sustainability. PCMC has done necessary work related to open defecation at the bank of river. PCMC has been honored the Water + certification by the Ministry of Housing and Urban Affairs, GOI. This is the highest recognition under the Open Defecation Free (ODF) category.
6.	Vehicle, cloths, animal wash	Pimpri-Chinchwad	6 months	Vehicle washing is stopped by PCMC on the bank of river. 365 number of waste collection

	should be stopped on the bank of river and awareness program should be conducted in river bank areas	Municipal Corporation		vehicles are washed at designated washing centers and waste water of vehicle washing is connected to the sewage system. PCMC is actively conducting awareness programs to educate the public and local communities about the importance of keeping the river clean and preventing pollution. PCMC has appointed over 400 personnel to carry out awareness initiatives related to cleanliness and environmental sustainability.
7.	Organize awareness programs about promotion of organic farming on the River bank of villages. Restriction of chemical Pesticide, insecticide, fertilizer etc.	Agriculture Department, PCMC	Immediately	Due to heavy urbanization, availability of agricultural land is in very less quantity in the jurisdiction of PCMC.
8.	Up-gradation of existing STPs to meet 10mg/lit BOD Outlet standard	Pimpri-Chinchwad Municipal Corporation	4 Years	There are 9 number of existing old STP's along Pawana river stretch, which are not designed to achieve less than BOD of 10 mg/ltr. PCMC has decided to upgrade these above 9 STP's. The upgradation cost of these old STP's is approximately 133 crores and PCMC has sent proposal to NRCD and state / central level for funding.
9.	Exploration, development and augmentation of groundwater resources	Groundwater Surveys & Development Agency	Continuous	At presently information about Exploration, development and augmentation of groundwater resources is not available. However MPCB will take follow up with Ground Water Department of GoM.
10.	Groundwater Monitoring	Maharashtra Pollution Control Board, Ministry of Drinking water & sanitation	Continuous	Groundwater Monitoring is done by MPCB at one place in PCMC jurisdiction i.e. dug well at Moshi under NWMP Programme having station code - 1992.
11.	Provision of adequate funds to Local Bodies located at bank of the river	Urban Development Department, Municipal Administration, Rural Development Department	1 Year for planning & 3 years for implementation	Urban Development Department, Municipal Administration of GOM representative informed that provision of adequate funds to PCMC will be taken care of.

12.	Tree Plantation in catchment area & banks of the river	Forest Department, Water Resource Department	1 Year	Tree Plantation in catchment area & banks of the Pawana river is done by PCMC and it is a continuous activity. In PCMC area there are about 189 gardens spreaded over 187.05 hectares of land. There are 32,16,749 trees in PCMC jurisdiction.
13.	Maintaining e flow of the river, protection of flood plain zone, development of Bio Diversity Park	Forest Department, Water Resource Department	1 Year for planning & 3 years for implementation	Maintaining e flow of the river, protection of flood plain zone, development of Bio Diversity Park etc activities are covered under Riverfront Development project (RFD) and Nallah Rejuvenation Project (NRP).
14.	Prevention of Agricultural run-off to the river	Agriculture Department	1 Year for planning & 3 years for implementation	Due to heavy urbanization, availability of agricultural land is in very less quantity in the jurisdiction of PCMC.

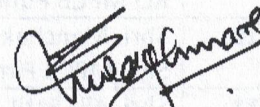
(The written submission by PCMC is considered.)

After detailed discussions, following decisions were taken,

As most of the action points related to the Pimpri-Chinchwad Municipal Corporation are still under implementation stage. The timelines as specified in the approved action plan for Pawana River of 2019 is already over especially w.r.t. provision of STP, to stop the discharge of untreated sewage into Pawana River; installation of in-situ nallah cleanup system so as to stop discharge of untreated sewage to the Pawana River and upgradation of existing STPs to meet the prescribed discharge standards of 10 mg/l. In view of the above, the Pimpri-Chinchwad Municipal Corporation is directed to immediately provide the information on the following:

- Revised timelines for setting up of new STPs for treatment of sewage and details about ongoing works/commissioning of new STPs. Also, to provide the information & details on total sewerage network and its connectivity to terminal STPs and deficit network capacity.
- Revised timelines for setting up of in-situ nallah cleanup system so as to stop entering of sewage to the River Pawana.
- List & information on STPs designed to achieve 10 mg/l notified discharge standard and list & information of STPs which requires augmentation in order to achieve 10 mg/l notified discharge standard.
- Information on allocation of adequate funds for effective management and implementation of action points related to Pawana River.

The meeting ended with the thanks to the chair.


JD (WRCU)
M.P.C. Board

MPCB
ATTENDANCE SHEET

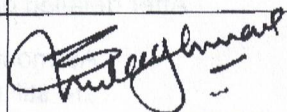
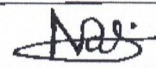
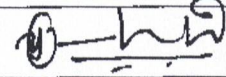
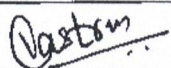
MEETING NAME – Review meeting regarding Action Plan wrt Pawana River in compliance with Hon'ble NGT

Order. Dtd 27.08.2024 in O. A no. 91 of 2024 (WZ)

Meeting Type:- Both Physical presence and online on MS Teams.

Meeting Date :- 24/12/2024 at 10.30 am

Venue:- 4th Floor Conference Hall, MPCB, Sion , Mumbai

Sr. no	Name , Designation & Organisation	Physical/ Online Presence	Sign
1	Shri. S.L. Waghmare Joint Director, MPCB Mumbai.	Physical	
2	Shri. Nitin Wankhede Chief Engineer, MIDC	Online	-
3.	Shri Sharma, Executive Engineer, Directorate of Municipal Administration (DMA)	Online	-
4.	Shri Nikam initials Executive Engineer, Pimpri Chinchwad Municipal Corporation	Online	-
5.	Shri Executive Engineer, Pimpri Chinchwad Municipal Corporation	Online	-
6.	Shri Nischal C. Scientist-E, Regional Director Office, CPCB, Pune	Online	-
7.	Shri Tapas Ukil, Scientist-E, Regional Director Office, CPCB, Pune	Online	-
8	Deputy Engineer, MIDC	Online	-
9.	Shri. Jagannath Salunkhe , RO MPCB Pune.	Online	-
10.	Shri. Manchak Jadhav SRO MPCB Pimpri Chinchwad.	Online	-
11.	Shri. Ajit Patil SRO MPCB HQ JD Water Section	Physical	
12.	Shri. Uday Yadav FO MPCB HQ JD Water Section	Physical	
13.	Shri. Sameer Vastre FO MPCB HQ JD Water Section	Physical	



Pimpri Chinchwad Municipal Corporation,
 Environment Department,
 No. Env/ 10 /kavi/ 47 /2024
 Date 30/ 12 /2024
 Email: environment@pcmcindia.gov.in

To,
 Joint Director (WPC)
 Maharashtra Pollution Control Board
 Sion, Mumbai – 400 022.

Subject- Review meeting of pawana river action plan regarding clean up of polluted river stretch of Pawana River.

Reference- VC on dated 24/12/24, Pawana river Action Plan regarding clean-up of polluted River Stretch.

Sir,

With reference to the above subject the online meeting held on dated 24/12/2024 concerning the discharge of untreated domestic effluent into the Pawana River and the associated issues. We here bysubmit our detailed updated status of steps initiated by PCMC with Action Plan and timelines, addressing each point raised by you;

1. Provide STP for treatment of sewage generation and MSW treatment Facility in the villages /towns located on the bank of river to avoid contamination of River.

It is to state that Pimpri Chinchwad Municipal Corporation (PCMC) is committed to ensuring the protection and conservation of Pawana river and actively working on River pollution Abatement action plan. The total installed sewerage treatment capacity of existing STP's in Pimpri Chinchwad City is 376 MLD as on date and about 325 to 330 MLD sewage is being treated on daily basis and treatment capacity enhancement / augmentation projects of apprx. 47 MLD are under construction stage and apprx. 414 MLD planned as per future requirements. The proposed action plan and implementation program are stated under following headings;

A] River Pollution Action Plan of PCMC

In recent past due addition of many villages into PCMC municipal limits, there was additional stress on the sewerage system, treatment gaps and discharge qualities

and accordingly PCMC has already initiated several river pollution abatement action plan as briefly outlined below;

1. **Establishing Additional Treatment Capacities:** New treatment capacities along the Pawana River banks have been identified to prevent untreated sewage from entering the river.
2. **Upgradation of Existing old STPs:** Upgradation of existing old STP's along Pawana River bank with latest treatment technologies to meet the required discharge quality standard as notified by MPCB / CPCB time to time in recent past.
3. **Strengthening and improvement of drainage network:** Efforts are underway to replace inadequate drainage networks and lay new sewer networks to enhance the overall infrastructure.
4. **Laying Interceptor Trunk Mains:** Major interceptor trunk mains are being laid to capture sewage from nallas and convey it to STPs along the Pawana River banks
5. **City Development Plan Integration:** The proposed STPs have been incorporated into the City Development Plan (CDP) for further approval from State Government for implementation which includes process like,
 - a) DP sanction
 - b) Land reservation
 - c) Land acquisition
 - d) Sanctioning of Budget
 - e) Other utilities development etc.
6. **Waste to energy projects:** PCMC has initiated various waste energy projects which includes Mechanical composting, vermicomposting, RDF, waste to energy plant. PCMC has commissioned waste to energy plant in year 2023 and operational as on date.
7. **Water re-use projects:** PCMC has initiated water reuse projects and prepared 100 MLD water re-use DPR which includes identified consumers and tertiary treatment facilities.

B) Action Plan Status and times lines along Pawana River:

1. **Existing and Proposed New STP's:** It would be mentioned here that as part of the Action plan, PCMC has identified the current treatment capacities along Pawana River basin with existing / future treatment capacity gaps

considering projected population and growth in the said Pawana River basin for the year 2031. There are existing 13 Nos. of operational STPs along Pawana River bank with the treatment capacity of 280 MLD as per the table below:

Sr. No.	STP Location	STP Installed Capacity (MLD)	STP Utilization Capacity (MLD)	Technology (UASB/ASP/O P/SBR/MBR/F AB etc.)
1	Akurdi	30	30.35	SBR
2	Ravet	20	19.72	SBR
3	Chinchwad Phase I (Bhatnagar)	30	31.46	ASP
4	Chinchwad Phase II	30	22.81	SBR
5	Kasarwadi I	40	37.27	ASP
6	Kasarwadi II	40	40.84	ASP
7	Kasarwadi III	40	37.07	SBR
8	Sangvi Ph- I	10	9.63	SBR
9	Sangvi Ph- II (Dapodi)	20	15.81	SBR
10	Walhekarwadi	4	3.2	MBBR
11	Keshav Nagar	4	3.1	MBBR
12	Bhosari Garden	5	4.8	MBBR
13	Bhosari 217	7	3.95	MBBR
	Total	280	260.01	

Construction of additional augmented capacity of 15 MLD at Bhatnagar is already in progress and shall be operational by March 2025. Also, DPR for 4 new STPs at Tathawade, Kiwale, Mamurdi, CME for treatment capacity 105 MLD as per below table:

i) New STPs

Sr.No	Location of STP	Capacity (MLD)	Funds to be obtained from the Authority (In Crore)	Name of the Funds Approving Authority	Time Requirement for Completion of work after receipt of Funds (Months)*	Current Status
1.	Tathawade	20	43.12	NRCP	24	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Tender Process done
2.	Kiwale	20	44.86	NagarotthanMahabhiyan	24	DPR Sanctioned under NagarotthanMahabhiyan, Tender yet to be published
3.	Mamurdi	20	50.64	NRCP	24	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Scrutiny in Process
4.	CME	45	99.04	NRCP	24	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Scrutiny in Process

ii) Proposed STP's						
1	Pimpri	20	115.34	-	18	DPR Submitted to NRCD under National River Conservation Plan (NRCP)
2	Tathawade (phase 2)	40		-	24	
3	Punawale	50		-	24	

*Completion period/time shall be applicable after issue of work order to the implementing agency/contractor.

2. Sewerage System Master Plan: PCMC has carried out comprehensive condition assessment of the its existing Sewerage system and prepared the Master Plan for System Improvement Programme (SIP) and committed to implement the improvement program as below;
 - a. The condition assessment study the said network is completed for existing and hydraulic condition and sewer network replacement program of 206 kms. have been prepared and the replacement action plan shall be carried out in 1 year time period under PCMC departmental budget or any other suitable funding program. PCMC has already laid new sewerage network of 210 Kms of new network under AMRUT Yojana.
 - b. The realignment of sewer network of 43.5 kms. has been identified which is currently flowing through Nallas or River and in dilapidated condition due to un-inaccessible condition for O & M activities etc.
 - c. The proposed new sewer network of approx. 168 kms. along Pawana River stretch have been identified to improve the sewerage system and Repair/replacement for approximately 10000 nos. of manholes was identified for further implementation / improvement program.
 - d. As per future requirements, proposed STP's at Tathawade phase 2 (40 MLD), Punawale (50 MLD), Pimpri (20 MLD) for total 110 MLD treatment capacity is identified and shall be implemented in the coming next 24 months' time period with suitable funding program etc.
 - e. To prevent the pollution PCMC has laid an interceptor line with a length of 32 km to capture the sewage flowing into the Pawana river. Additionally, mechanical and manual screens have been strategically installed in to the major nallas to avoid any solid waste to enter ir to the river.

- f. A dedicated team operates around the clock to monitor and prevent environmentally hazardous waste, debris, plastic, and other pollutants entering the river. The Answering Respondent has also initiated the River Rejuvenation Development Project along the 24 km of Pawana River which is awaiting Environmental Clearance from Government of Maharashtra which will further aid in tackling of pollution in the river.

2.To stop bathing in river water and open defecation at bank of river. Proper disposal of human excreta and sewage.

PCMC appointed two nuisance squad to avoid unwanted dumping of waste and C&D waste along the river & nallah stretch in the city.

3.Provision of Disinfection Treatment for drinking purpose in existing plants.

Post chlorination is been done at the treatment facilities. PCMC has proposed water Recycle and Reuse for STP treated water and prepared Used water DPR for 100 MLD capacity at existing Kasarwadi Sewage Treatment Plant. 8 MLD water shall be tertiary treated through Reverse Osmosis process and used for drinking water purposes.

4.Installation of In-Situ Nallah Clean up system so as to stop sewage entering to the River Pawana.

PCMC has taken action regarding In-Situ Nallah Clean up system for preventing the pollution. PCMC has laid an interceptor line with a length of 32 km on both the banks to capture the sewage flowing into the Pawana river. Additionally, 16 mechanical screens have been strategically installed in to the major nallahs to avoid any solid waste to enter into the river.

The Detailed Project Report (DPR) for the sewerage system, covering all nallahs within the entire PCMC area, has been prepared and submitted to the National River Conservation Directorate (NRCD) under the National River Conservation Plan (NRCP). PCMC is planning and searching for various technologies regarding In-Situ Nallah Clean up system and PCMC require guidance from MPCB/CPCB for the same.

5. Common Toilets should be constructed in all areas to be covered, Stop open defecation and awareness program should be conducted in these areas.

The Pimpri Chinchwad Municipal Corporation (PCMC) has been honoured the Water+ Certification by the Ministry of Housing and Urban Affairs (MoHUA), Government of India. This is the highest recognition under the Open Defecation Free (ODF) category.

Currently, PCMC manages around 310 community toilets and around 160 public toilets across its jurisdiction, catering to the needs of residents and visitors alike and around 52 toilets are located in the vicinity of the river, all of which are connected to the sewage system. PCMC is constructing additional toilets based on the needs of the citizens. To date, PCMC has built 17,830 Individual Household Latrines (IHHL) and continues to construct more as per the demand received at zonal offices. In addition to its permanent infrastructure, PCMC demonstrates proactive planning by providing temporary mobile and portable toilets during major events and festivals, such as the renowned Palkhi Yatra from Dehu/Alandi to Pandharpur. This initiative ensures that the surge in visitors during such occasions does not compromise the city's sanitation standards.

6. Vehicles, clothes, animal wash should be stopped on the bank of river and awareness

program should be conducted in the river bank areas.

PCMC has implemented strict measures to prevent the washing of waste collection vehicles. The responsibility for washing over 365 vehicles lies with the waste collection agencies, AG Enviro Pvt. Ltd. and BVG India Pvt. Ltd. The washing centers are located at Hegadewar Bhavan, Akurdi Railway Station, and Nehru Nagar, where all wastewater from vehicle washing is directly connected into the sewage system, ensuring that no pollutants are introduced into the river ecosystem. In addition to this, PCMC is actively conducting awareness programs to educate the public and local communities about the importance of keeping the river clean and preventing pollution. To further these efforts, PCMC has appointed over 400 personnel to carry out awareness initiatives related to cleanliness and environmental sustainability. These individuals engage with citizens to spread the

message about the importance of maintaining river cleanliness and overall sanitation within PCMC areas.

7.To organise awareness programs about promotion of organic farming on the River bank of villages. Restriction of chemical pesticide, insecticide, fertilizer, etc.

Pimpri Chinchwad city is recognised for IT hub & MIDC industrial area. Hence due to heavy urbanization, availability of agriculture land is in very less quantity and therefore awareness programs about promotion of organic farming is not possible in the city limit.

8.Up gradation of existing STPs to meet 10 mg/lit BOD Outlet standard.

It is to state that PCMC has carried out the Condition Assessment of existing STPs of along Pawana River bank for upgradation/modification of existing STPs to meet the consent condition and achieve the standards prescribed by MPCB and CPCB.

There are 9 nos. of existing old STPs along Pawana River stretch which needs to upgrade for effluent water quality discharge as per latest NGT/MPCB norms. 2 nos. of STPs are more than 20 years old. 7 nos. of STPs are more than 12 years old and not designed to achieve less than BOD of 10 mg/lit. PCMC has prepared the feasibility report for introduction of latest modern technologies and equipment for the upgradation / augmentation of existing 9 STPs. The upgradation cost of these old STPs is approximately 133 Crs. and PCMC has sent proposal to NRCB and State/Central level for suitable funding for further implementation of program for upgradation of these STPs to meet less than 10 mg/lit. BOD and other parameters of outlet of these STPs.

9.Exploration, development and augmentation of groundwater resources.

Rain water harvesting and percolation pits are compulsory under UDCPR and its implementation in PCMC area.

10.Ground water monitoring

Not in purview of PCMC authority.

11.Provision of adequate funds to local bodies located at bank of the river.

Various project DPR related to River Rejuvenation & related are submitted to State/Central Government for sanctioning of funds.

12. Tree plantation in catchment area & banks of the river.

In PCMC area till date total 189 gardens are spreaded over approximately 187.05 hectares of land. In the year 2022 -2023 about 32,16,749 trees are planted in PCMC jurisdiction.

13. Maintaining e flow of the river, protection of flood plain zone, development of Bio-Diversity Park.

All these measures and developments are covered under Riverfront Development Project (RFD) and Nallah Rejuvenation Project (NRP).

14. Prevention of Agriculture run-off to the river.

Since PCMC is urban area, agriculture and farm land is very less.

Above Clarification is for your information please.

Thanking you,

Yours faithfully,


Chief Engineer

Pimpri Chinchwad Municipal Corporation

Pimpri, Pune - 411018

Copy to:

1. Regional director, CPCB Pune.
2. Regional officer, MPCB Pune
3. Sub-Regional officer MPCB , Pimpri Chinchwad

For information please.